Shri Hem Barua: In foreign countries, for instance, there are experiments made in the use of isotopes for medicinal purposes like therapeutic or research purposes in hospitals. May I know whether the knowledge accruing out of those experiments in the foreign countries has been utilised by our Atomic Energy Commission for purposes of fighting diseases in our country?

Mr. Speaker: After all. what is this commission for? The Commission is not isolated. This is something which we have got from the foreign countries. Does not the hon. Member think that they will be keeping themselves in touch with it?

Shri Sadath Ali Khan: Yes, they are keeping in touch; all the experience is made use of; everything is pooled.

Shri D. C. Sharma: May I know whether there is any collaboration between the Defence Science Research Organisation and the Atomic Energy Commission, Trombay, in the matter of the medical uses of radiation?

Shri Sadath Ali Khan: Yes, I just said that the courses were held in collaboration.

"India with and without Miracles"

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*1444. { Shri A. M. Tariq: Shrimati Maimoona Sultan:

Will the **Prime Minister** be pleased to state:

(a) whether the book entitled 'India with and without Miracles' published by Cotta Verleg Stuttgart, West Germany, has been seen by Government; and

(b) if so, what is the reaction of Government about the book?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes. (b) The book contains scurrilous remarks about India. The German Embassy in New Delhi has expressed regret to the Government of India about the contents of this book and its inadevertent inclusion in the exhibition in Calcutta. The book has been removed from the exhibition which is, now, understood to be on its way to Madras and the exhibition catalogue has been amended suitably.

श्री घ० मु० तारिकः जब इस किताब में हिन्दुस्तान के बारे में बहुत कुछ लिखा गया है बल्कि बहुत सी गन्दी बातें भी लिखी गई हैं, तो क्या इस किताब की नुमाइश हिन्दुस्तान में रोक दी गई है या नहीं ?

[شری اے - ایم - طارق : جب اس کتاب میں ھلدوس^تان کے بارے میں بہت کچھ لکھا گیا ھے بلکھ بہت سی کلدی با یس بھی لکھی گئی ھیں تو کہا اس کتاب کی نمائض ھلدوستان میں رو^{ک د}ی گئی ھے **یا لھھ**ر -]

भी सादत झली लाँ: जी हां, रोक दी गई है भीर वह किताब केटेलाग से निकाल थी गई है। मब वह मंजिर माम पर नहीं मायेगी।

[شری معادت علی خان: جی عان رو^ک دی گلی <u>م</u> اور وہ کتاب کیتیلاک سے نکال دی گلی مے - اب وہ ملطر عام پر نہیں آئے گی -]

भी घ॰ मु॰ तारिक : मैं जानना चाहता हूं कि जिन साहब ने यह किताब खिली बह हिन्दुस्तान में किननी दफा भाये, कितनी देर ठहरे भीर उनको क्या क्या रियायनें बजारते सारिजा ने दीं ? साथ ही मैं जानना चाहता हूं कि क्या यह भी हकीकत है कि जब बह हिन्दुस्तान में थे तो वजारत को यह इल्म हो गया था कि वह एंटी-इंडियन डिस्पणिज मेज रहे हैं ? ग्रगर यह दुरुस्त ने तो उसके खिलाफ क्या एश्शन लिया गया था ?

[شری اے - ایم - طارق : میں جالنا چاہتا ہوں کہ جن صاحب نے یہ کتاب لکھی ولا ملدوستان میں کننے دفعہ آئے کتنی دیر تھہرے اور اُن کو کیا کبا رعامتی رزارت خارجہ نے دیں - سابھہ ہی میں جالنا چاہتا موں کہ کیا یہ بھی میں جالنا چاہتا جب ولا ملدوستان میں تھے تو رزارت کو یہ علم مو گیا تھا کہ ولا اینٹی انڈین دوست ہے تو اس کے خلاف کیا ایکش

भी सादत भ्रसी थां: यह पीटर स्मिथ स्विम नेशनल हैं भौर तीन चार बार हिन्दुस्तान वह म्राए। पहली बार १६४६ – ५०, दिमम्बर-मार्च में माए। फिर १६४७, १६४६ , १६४६ में। तीन चार बार वह हिन्दुस्तान माए। वह किसी मखबार के नुमाइदे ये भौर यहां से वह डिसपेचिज लिख कर भेजा करते ये जो कोई मखबार वहां यूरोप में है। जब हमने देखा कि वह जरूरत में ज्यादा सजाबुज कर गए हैं, भौर वह जो रिपोर्ट भेज रहे हैं, वे दुरुस्त नहीं हैं तो हमने उनको मनडिजाइरेबल कारेमर करार दे दिया।

 یے ولا ڈسپھنچز لکھ، کر بھھجا کرتے تھے جو کوئی اخدار وھاں یورپ مغن ھے - جب ھم نے دیکھا کہ ولا ضررت نے زیادہ تجاوز کو گئے ھیں اور رلا جو تسپھنچز بھیج رہے ھیں ولا دوست تھیں ھیں تو ھم نے ان کو انڈیزائریول فاریڈر قرار دے دیا -]

An Hon. Member: Let us know the answer in English, Sir.

Shri Sadath Ali Khan: I was saying that this man, Peter Smith, is a Swiss national—the author of this book. He visited India 3 times, from December 1949 to March, 1950, November, 1957 to February, 1958 and February 1959 to May 1959. In February, 1950, he also interviewed the Prime Minister. He came to the adverse notice of the Government in 1959 becauce the despatches sent from India during this visit were all anti-Indian. He was, therefore, declared an undesirable foreigner.

Shrimati Maimoona Sultan: According to his own admission the author killed a cyclist when he was in India. Now, may I know what steps Government propose to take to get this gentleman extradited to India and try him either for rash driving or for murder?

Shri Sadath Ali Khan: ¹ want notice of this question.

Shrimati Maimoona Sultan: I just want to know whether any action will be taken?

Shri Sadath Ali Khan: I cannot say.

Shri Tyagi: The hon. Minister has said that this gentleman came to India thrice and he was regularly sending out his despatches to foreign newspapers. I also understand that the Ministry of External Affairs examined those despatches. If that was the basis of his externment from here, may I know after how many years the External Affairs Ministry thought it proper to take action? Was this gentleman allowed to go to the security area of Kashmir?

Shri Sadath Ali Khan: The fact is that normally correspondents come from abroad and send out their despatches to various newspapers to which they are accredited. In these matters a lot of latitude is given for normal criticism. Sometimes, it can be anti-Indian. But, after a certain limit is crossed, action is taken, In th's matter we took a liberal view. I cannot answer whether this man was rllowed to go to Kashmir. I will have to make enquiries.

Shri Tyagi: Why was he permitted to stay here while he was carrying on scurrilous propaganda against India in foreign countries? Were the External Affairs Ministry sleeping over it?

Shri Sadath Ali Khan: The External Affairs Ministry was not sleeping over it. He was sending despatches critical of the Government's policy. That we allow to lot of people to do.

Shri Tyagi: That is objectionable, Sir, that they allow a lot of people to carry on this type of propaganda. I am afraid this is objectionable.

डा० गोबिम्द दास: घर्मा मंत्री जी ने कहा कि वह हिन्दुस्तान में तीन बार प्राए और तीनों बार ही वह कुछ न कुछ लिखते रहे। मैं यह जानना चाहना हूं कि गवर्नमेट को यह बात कब मालूम हई कि उनका जो कुछ लिखना है वह उचित नहीं है और यह मालूम होने के बाद गवर्नमेंट ने कब उनके ऊपर यह कदम उठाया ?

श्रम्यक्ष महोदय : कब माल्म हन्ना ?

भी सादत ग्रली भी : जैमा कि मैं ने बतमाया, मन १९४९ में उनको ग्रनडिबीय-रेबिस कारिनर डिकनेग्रर कर दिया गया।

جاسا کہ میں نے بالیا سلم 1909۔ میں ان کر انڈزائریبل فارٹر ڈکلیہ کر دیا گیا -] Shri Kalika Singh: May I know whether the author has written in his book that 400 millions of Indians are fit to be put in the gas chamber and killed rather than being developed? Has the Ministry protested to the Government of the country of which he is a citizen....

Mr. Speaker: These are details that have been banned. (Interruptions).

Shri S. M. Banerjee: He continues to write like this.

Mr. Speaker: Order, order. The object is frustrated by giving the details of the book. The book has been banned. Shall we go on saying what abuses that contains chapter by chapter so that without the book every newspaper will publish reprints of this book?

डा० गोबिस्ट वास: वहां पर तो वह किताब बन्द कर दी गयी लेकिन बाहर तो इस किताब का अभी भी प्रचार होगा, भीर बाहर इस तरह का प्रचार न हो इसके लिए यही उपाय था कि इसे शुरू से ही बन्द कर दिया जाता । मैं आपसे यह पुछमा चाहता हूं कि इमका बाहर प्रचार न हो इसके लिए सरकार क्या करना चाहती है?

Mr. Speaker: Order, please. The question is this. It is no doubt banned here and removed from the list of books. Bul, what steps have been taken to see that this kind of improper propaganda against our country is not carried on by the circulation of this book in foreign countries?

Shri Sadath Ali Khan: The book is published in a foreign country by foreign publishers. Three thouhand copies have been printed out of which hardly 1.000 copies have been sold. It is very difficult to stop a private publisher from publishing this book.

Shri M. L. Dwivedi: May I know whether the Government have taken possession of the copies that have been published? APRIL 11, 1961

Acharya Kripalani: May I say, nations abuse each other; this is nothing new. Why should we take notice of such abuse when we swallow the praise?

Mr. Speaker: The hon. Member advises us to swallow this. I swallow this question. (Interruptions).

Order, order. The impatience of the hon. Members is quite justified. We have no doubt removed this from the list of books and from the exhibition. We are on friendly terms with every country in the world. Is it not better to take up this question with the country which published this and those to which he goes on journeys and see whether further copies of this book are not published or circulated? T^{1}_{10} is the least the House expects of the hon. Minister. If he makes a protest and in spite of that they do not care, it is a different matter.

Shri Sadath Ali Khan: The German Ambassador has expressed regrets and tendered apology. We have taken up this matter with the German Government, (Interruptions).

Mr. Speaker: Order, order. Next question.

Shri Hem Barua: Sir, this is a very important matter. This book lampoons our spiritual values symbolised through Shri Aurobindo lampoons the morals of our girls and lampoons our industrial efforts. Foreign Press are quoting from this Book. Are we going to allow this? (Interruption).

Mr. Speaker; Order, please. The hon. Member has only given certain details of the publication of this book in the foreign Press. It can be said that it has got circulation in the foreign Press also. (Interruption). There is no good putting questions whether extracts have been published etc. The hon. Parliamentary Secretary said that the German Ambassador has taken up this matter seriously. Certainly, the progress will be watched and it will be seen whether such books are published or re-published hereafter.

The Minister of Finance (Shri Morarji Desai): Sir, it is very difficult to prevent such publications. Are we able to prevent such publications in this country against other countries? I think it will be too much to ask other countries to see that they are not published. We can protest; we can do that.

Shri Tyagi: But the correspondents could be prevented from coming here from time to time.

Shri Morarji Desai: That has been declared already.

Shri Tyagi: After he visited the country 3 times.

Shri Morarji Desai: We must also think of democratic traditions. As Acharya Kripalani said we must not smile when there is all praise and refuse to take criticism. It is not a catholic way.

Proto-type Production-cum-Training Centres at Okhla and Rajkot

*1445. Shri Kalika Singh: Wil! the Minister of Commerce and Industry be pleased to state:

(a) whether prototype productioncum-training centres at Okhla and Rajkot have been fully established as proposed and are likely to start production soon;

(b) if so, when;

(c) what types of machines, implements and component parts for use by small scale industrial units are proposed to be produced in each; and

(d) the method of selection of engineers and trainees for admission and for sending abroad at Okhla and Rajkot?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Prototype Production-cum-training Centre at Rajkot has been functioning since July 1960 in hired premises pending construction of a building of its own. The buildings for the Okhla Centre have just been completed and the Centre started